

38

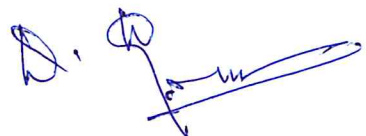
**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 07/17	-	For clarification	58	Neel Rajesh Shah Vs United Spirits Ltd.

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER REPRESENTATION TO WHOM SIGNATURE

38. D. NAGARAJ BABU
94444 06575 For R & A 

38. Vachan. H U
9535649743 Petitioner 

ORDER

Matter is listed today for passing order. Already we have heard both sides. Therefore, matter is posted again for orders. List it on 22/02/2018.


Member (T)


Member (J)